

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 246 of 2012 &  
IA Nos. 401 & 402 of 2012**

**Dated: 8<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**Tata Power Co. Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Krishnan Venugopal, Sr. Adv.  
Ms. Anusha Nagarajan  
Mr. Avijeet Kr. Lala**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan  
Ms. Richa Bhardwaja for R-1  
Mr. J.J. Bhatt, Sr. Adv.  
Mr. Hasan Murtaza**

**Appeal No. 229 of 2012 &  
IA No. 368 of 2012**

**Reliance Infrastructure Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. J.J. Bhatt, Sr. Adv.  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan, Adv.,  
Ms. Richa Bharadwaja for R-1  
Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Avijeet Kr. Lala  
Ms. Anusha Nagarajan for R-2**

**ORDER**

Mr. Krishnan Venugopal, the learned senior counsel appearing for the Appellant has argued the matter.

Post the matter for making further submissions on **26.2.2013 at 12.30 p.m. and 27.2.2013 at 12.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**  
**ak/pg**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**